

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3400
ANSWERED ON:18.03.2013
INDO RUSSIAN DEFENCE DEAL
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Will the Minister of DEFENCE be pleased to state:

- (a) whether India has signed four defence agreements with Russia;
- (b) if so, the details thereof, item-wise;
- (c) whether the provision of manufacturing of Sukhoi fighter aircraft in India is also included in the said agreements;
- (d) if so, the location at which the manufacturing of Sukhoi fighter aircraft project is likely to start along with the time by which this project is likely to be completed; and
- (e) the steps taken by the Government to ensure timely delivery of products and spare parts by Russia?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): A number of Inter-Governmental Agreements have been concluded between India and Russia for cooperation in various fields in the defence sector.
- (c) & (d): The Agreement for licensed production of Su-30 MKI aircraft in India was concluded in October, 2000. Under this agreement, licensed production of Su-30 MKI has commenced by Hindustan Aeronautics Limited (HAL) since Financial Year 2004-05 onwards.
- (e) Implementation of ongoing projects and after sales support, is mutually reviewed on a continuous basis at various levels on both sides.